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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 96/(MAH)/2015  
CA No. 17 & 23/2017 & 56/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Aneesha Dutta & Anr.  
V/s.  
Ashu Dutt Network Pvt. Ltd. & Anr.

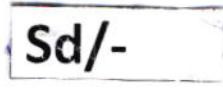
SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME   | DESIGNATION  | SIGNATURE   |
|--------|--|--|---|
| 1.     | Adv. Deep<br>Morabia i/b<br>Zaid S. Ansari<br>& Associates | Advocates for<br>Respondent No.2<br>& Proposed<br>Respondent Nos.<br>3 & 4 |   |
| 2.     | Chaitrika Patki<br>i/b Vidhii Partners                     | Adv. for<br>Petitioners  |  |

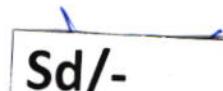
ORDER

CA 56/2016 & 17, 23/2017 in TCP 96/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 22.12.2017.

 Sd/-

V. NALLASENAPATHY  
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)